Filing No. ABA/8486/2020

Sunita Devi Vs The State of Jharkhand

Advocate's Name- Mr. Abhay Kumar Chaturvedi

Defects:-

- 5. (e) Thumb impression has not been endorsed at vak.
- 9. (i) Duly certified to be true type copy of pages 8, 9, 16 may be filed.